should have passed away at the comparatively young age of 51.

का विवरण श्रापके सम्मुख प्रस्तुत किया जायेगा।

30. यह हमारे लिए दुख का विषय है कि राजस्थान में राष्ट्रपति का शासन लागू करना पड़ा। हमारी हार्दिक ग्राशा है कि इस व्यवस्था को ग्रधिक समय तक बनाये रखना ग्रावश्यक नहीं होगा। ग्रौर शीघ्र ही उत्तर-दायी सरकार फिर से स्थापित करना सम्भव होगा। 1967-68 के वित्त वर्ष के लिए राजस्थान सरकार के अनुमानित ग्राय ग्रौर व्यय का विवरण भी ग्रापके सम्मुख प्रस्तुत किया जायेगा।

31. संसद सदस्य, मेरी शुभकामना है कि आप अपने प्रयास में सफल हों।

## **OBITUARY REFERENCES**

## PASSING AWAY OF SHRI ALGURAI SHASTBI AND SHRI SUDHIR GHOSH

MR. CHAIRMAN: Since the House adjourned last, two of our old colleagues, Shri Algurai Shastri and Shri Sudhir Ghosh, have passed away.

Shri Algurai Shastri was a Member of this House during 1956—58. He was a whole-time political worker and an active participant in the national movement. He had a long and useful record of work in the Legislature, starting from 1937 in the U.P. Legislative Assembly. Modest and sincere, he had many endearing qualities. In his death, the country has lost a devoted worker in the cause of our political emancipation.

Shri Sudhir Ghosh came to the Rajya Sabha in 1960. He had the great good fortune of being associated with Gandhiji in his early career. Later, he functioned in different administrative capacities before coming to the Rajya Sabha. He was a forceful speaker and had always a new point of view to present. It is a great pity that a person of his ability

I would request the Members to rise in their seats and observe two minutes' silence as a mark of respect to the memory of the deceased.

(.Hon. Members then stood in silence for two minutes)

MR. CHAIRMAN; I shall ask the Secretary to convey to the members of the bereaved families the sense of grief and profound sympathy of this House.

## RESIGNATION OF MEMBERS

MR. CHAIRMAN: I have to inform the House that the following Members resigned their seats in the Rajya Sabha with effect from the dates mentioned against their names:—

- 1. Shri A. Thanglura (Assam) 2nd February, 1967.
- 2. Shri U. S. Pa til (Maharashtra) 2nd March, 1967.
- 3. Shri T. M. Das Gupta (Tripura)—2nd March, 1967.
- 4. Shri M. N. Govindan Nair (Kerala)—3rd March, 1967.
- 5. Shri G. M. Mir (Jammu and Kashmir)—13th March, 1967.
- 6. Shri V. C. Kesava Rao (Andhra Pradesh)—14th March, 1967.

## REFERENCE TO PRESIDENT'S PROCLAMATION REGARDING RAJASTHAN

MR. CHAIRMAN: Proclamation under article 356 of the Constitution.

SHRI BHUPESH GUPTA (West Bengal): Mr. Chairman, I rise to make a submission in regard to this item. From the list of business, Sir, we